

(c) and (d) The technical capabilities of the security/intelligence/investigation agencies are continuously upgraded to deal with such evolving technology challenges.

Increasing robbery/gang rape cases in the capital

*295. SHRIMATI VASANTHI STANLEY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that cases of robbery/gang rape are on the increase in the National Capital of Delhi;
- (b) how many such cases have been reported during the last year;
- (c) how many cases have been solved so far; and
- (d) what steps are being taken to improve the surveillance and also punish the guilty on fast track to discourage such offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No, Sir. 94 cases of robbery and 5 cases of gang rape (*i.e.* rape committed by 2 or more accused persons) have been registered by the Delhi Police during the first two months of the current year as against 127 cases of robbery and 04 cases of gang rape during the corresponding period of the year 2010. Thus, there is a decline in the incidents of robberies this year in the National Capital of Delhi, whereas, the number of incidents of gang rape has remained almost same, as the last year. Out of the 94 cases of robbery, 71 cases (76%) have already been solved and all the 5 cases of gang rape this year have been solved. The details of Robbery & Gang rape cases registered and solved by Delhi Police during the year 2010, are given below:

Details of cases registered and solved during the year, 2010

Crime Head	Cases registered	Cases solved
Robbery	599	533
Rape (involving two or more accused)	49	47

(d) Fast Track Courts have been established as per the recommendations of Eleventh Finance Commission, to expeditiously dispose of long pending cases in the Sessions Courts and long pending cases of undertrial prisoners. Delhi Police has taken various initiatives for safety of

women in Delhi and to prevent the incidents of street crimes like robberies and snatching which are as follows:-

- Crime mapping and analysis
 - Crime-prone areas being identified
 - Resources being re-deployed
- Revamping Beat Policing
 - Interaction with beat officers at senior-most levels
 - Tasking of beat officers to identify top criminals of their beat
 - Monthly performance appraisal of beat officers
 - Selection of best beat constables every month
- Integrated policing
 - Traffic, PCR and local police
 - Random and surprise picket deployment
- Focus on biker gangs
 - Intensive checking of motor cycles
- High visibility through
 - Group patrolling
 - Motor-cycles
 - PCR Vans
 - Highway patrolling by special teams
- Action against criminals
 - Identification of top criminals under every Police Station
 - Monitoring and surveillance of criminals released from jail
 - Updating criminal records
 - Inter-State co-ordination and information sharing
 - Effective use of MCOCA and Externment Provisions

- Orders under Section 144 Cr.P.C. have been issued directing the BPOs, Corporate and Media Houses for taking steps for the safety and security of Women employees, like ensuring that they do not travel alone in the cab and are dropped right at their door steps and accompanied by the security guard.
- Creation of Women Help-Desk to attend women complainants in each Police Station, where a lady constable is deputed in two shifts from 8 AM to 8 PM.
- A random checking by ACP/CAW & his staff is made for smooth functioning of the women helpdesk.
- All police personnel especially local staff & lady police have been briefed & sensitized about dealings with women & children.
- All PCR Vans have been directed to help stranded women during night. Any woman can call PCR van by dialing 100 and she will be dropped to the nearest safe place.
- Women staff have been deployed in beats and in PCR vans in the areas prone to crime against women.
- Police Station Maurice Nagar has been selected as a predominantly woman police station, headed by a woman SHO and nearly 90% of women staff.
- Surprise checks in buses, markets, cinemas, road junctions, universities/colleges/schools etc.
- An 'Anti-Obscene Calls Cell' has been set up in the Crime Branch with a dedicated help line, e-mail, SMS and FAX numbers.

Taking over of municipalities under HUPA

*296.MS. SUSHILA TIRIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government has taken over all the municipalities and Housing Assistance Councils (HACs) during Eleventh and Twelfth Plan under the Housing and Urban Poverty Alleviation Scheme;

(b) if so, the details thereof;

(c) whether the schemes get jeopardized due to non-regularization of BPL cards in Orissa;
and